

to Pasighat on the east in Arunachal Pradesh to connect N.N. 37 via Bogibeel road-cum-rail bridge.

Now, by the Special Mention, I demand of the Ministry of Surface Transport not to go back on its assurance for taking up the construction of the bridge in the most backward area of Assam. Otherwise, the people of the area will deem it to be an act of betrayal on the part of the Central Government of its assurance and promises for improving communication and other infrastructures in the region.

Establishment of Public Sector Industries in Anantapur District of Andhra Pradesh

SHRI SAIFULLAH (ANDHRA PRADESH): Mr. Vice-Chairman, Sir, I would like to draw the attention of the Government through this Special Mention to Anantapur district of Andhra Pradesh which is known throughout India. It is known in the entire country that there are two districts which are drought-prone areas. One of these districts is Anantapur and the other is in Orissa. These districts have been declared as drought-prone areas by the Central Government. As Anantapur has been declared a drought-prone district, I would like to tell the Government as to what they have to do for this district. In Anantapur district, the water level has completely gone down. Even if we drill a bore, we are not able to get water. This is the state of affairs in Anantapur district. As there is no water, no agricultural crop is there; no agricultural labour is there. There is a lot of unemployment. It has become a problem for the people to live there. I demand that something should be done in this regard. Earlier also there was a demand from the people of Andhra Pradesh in this regard. But the previous Government went on delaying the issue. Now again on behalf of the people of Andhra Pradesh, I demand that a Maruti car manufacturing unit should be started there in Anantapur. It will solve the unemployment problem there. Sir, for transport purposes, National Highway No. 7 is there.

The broad gauge railway facility is also available there. There are direct trains from Bangalore to Delhi, from Bangalore to Bombay and from Bangalore to Hyderabad. So, all these facilities are there. Sir, keeping in view all these facilities, a Maruti car manufacturing unit

should be set up there. It will solve the unemployment problem there. If this is done, the Government will be coming to the rescue of the people of that area on moral and humanitarian grounds. I am very sorry to mention that in Andhra Pradesh, on the one hand, there is flood and, on the other, there is drought. But here they say there is no money; the Finance Commission is coming in the way, so they cannot give money. They give something and say "See, Chandrababu Naidu is doing a lot of work." They only show some sympathy. But they are not giving the money. The other day, Shri S.B. Chavan, though he belongs to Congress, spoke very sympathetically about Andhra Pradesh. I am very happy to say that he demanded that the rules of the 10th Finance Commission should be amended. Till now the Government has not taken any action in this regard. I also request the Government that the Government should make amendments, as far as 10th Finance Commission is concerned, so that if there is any calamity like drought or flood, the Government is able to release the money immediately. In order to save Anantapur area, the Government should make up its mind to set up a Maruti car manufacturing unit there. I humbly request the Government of India to consider this demand on moral and humanitarian grounds because it has already declared that area a drought-prone one. Thank you.

Need to change the colour scheme and size of hundred rupees currently note to avoid confusion especially in the rural areas

PROF. RAM KAPSE (MAHARASHTRA): Mr. Vice-Chairman, Sir, I would like to inform the House about the need to change the colour design and size of the currency notes of new one hundred rupees denomination so as to avoid confusion with the five hundred rupees denomination notes. Sir, recently the Reserve Bank of India has introduced new currency notes of rupees one hundred denomination. This hundred rupees denomination note is alarmingly similar to rupees five hundred denomination note. There is no difference between the five hundred rupee note and the one hundred rupee note. This had created a problem. On close examination, one notices